

DIVISION BENCH  
COURT - II

**P-111**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/266(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> JULY 2024**

IN THE MATTER OF	<b>ATINDRA CONSTRUCTION PRIVATE LIMITED VS WEST BENGALSTATE ELECTRICITYDISTRIBUTION COMPANY LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearance (via video conferencing/physically)**

Mr. Puspall Chakraborty, Adv. ] For the WBSEDCL  
Ms. Amrita Panja Moulick, Adv. ]

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **24<sup>th</sup> July, 2024**.

**Anamitra Pal  
Court Officer**